



\$~6, 17, 18 & 25 to 99

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner
Through: Mr. Monish Panda, Mr. Mrinal Bharat
Ram, Mr.Prabjot Hora, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Yunus Malik, Adv. for NAA.

\$~17

+ W.P.(C) 2785/2021 & CM APLL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
Through: Mr. Sujit Ghosh and Mr. Mannat
Waraich, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain with Ms.Tulika
Gupta, Advs. for R-2 & 3.
Mr.Gyanender Singh, Adv.for NAA

\$~18

+ W.P.(C) 3254/2021 & CM No.9933/2021

GILLETTE INDIA LTD Petitioner
Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates
versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Tushar Mehta, SG with Mr.Zoheb



Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Mr. Asheesh Jain, CGSC with Mr.
Adarsh Kr. Gupta Advocate for UOI.

\$~25

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vinod Diwakar, CGSC with
Mr. BN Dubey, Advocate for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-3.

\$~26

+ W.P.(C) 12444/2018 & CM Nos.48351-52/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr.Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General
with Mr. Ravi Prakash, Mr. Zoheb
Hossain, Mohd, Shahan Ulla, Mr.
Farman Ali and Mr. Vivek Gurnani,
Advocates for NAA & DGAP
Mr.Gyanender Singh, Adv.for NAA



\$~27

+ W.P.(C) 12647/2018
LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner
Through: Mr. Tarun Gulati, Sr. Advocate with
Mr. Mr. Sparsh Bhargava, Mr.
Vinayak Mathur Advocates

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Anurag Ahluwalia CGSC for
R1/UOI.
Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Advs. for NAA.
Mr. Anurag Ahluwalia, CGSC.

\$~28

+ W.P.(C) 13194/2018
SHARMA TRADING COMPANY Petitioner
Through: Mr. Naresh Thacker, Mr. Kumar
Visalaksh, Mr. Udit Jain, Advocate

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Anurag Ahluwalia CGSC for
R1/UOI.
Ms. Aakanksha Kaul, Mr. Manek
Singh, Advs. for NAA
Mr. Anurag Ahluwalia, CGSC.

\$~29

+ W.P.(C) 378/2019
HINDUSTAN UNILEVER LIMITED Petitioner
Through: Mr. C.S. Lodha, Sr. Adv. with
Ms. Vanita Bhargava, Mr. Ajay
Bhargava, Ms. Shweta Kabra, Ms.
Perna Singh, Advs.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Vikrant N Goyal Advocate.



\$~30

+ W.P.(C) 1418/2019 & CM No.6501/2019
M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL,
PROPRIETOR Petitioner
Through: Mr.Swarnendu Chaterjee, Adv.

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:
ITS SECRETARY & ORS. Respondents

Through: Mr. Tarun Gulati, Sr. Advocate with
Mr. Mr. Sparsh Bhargava,
Mr.Vinayak Mathur Advocates
Mr.Ashish Verma and Mr.Debopriyo
Moulik, Advs. for the respondents.

\$~31

+ W.P.(C) 1655/2019
M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner
Through: Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Mr.Ajay
Bhargava, Advs

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Gyanendra Singh, SC for NAA

\$~32

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. Mukul Rohatgi, Sr. Advocate
with Mr. V. Lakshmikumaran,
Mr. B. L. Narasimhan, Mr. Charanya
Lakshmikumaran, Mr. Karan
Sachdev, Mr. Darshan Machchhar,
Mr. Agrim Arora, Mr. Rohan
Muralidharan and Ms. Avisha Khatri,
Advocates.

versus



UNION OF INDIA & ORS.

..... Respondents

Through Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~33

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD.

..... Petitioner

Through: Mr.Aseem Mehrotra, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.

\$~34

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through: Mr. Rohan Shah, Ms Vanita
Bhargava, Mr. Ajay Bhargava, Ms.
Shweta Kabra, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC
With Kushagra Kumar, Adv
For Respondent/UOI.
Mr.Anurag Ahluwalia CGSC for
R1/UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.



\$~35

+ W.P.(C) 4818/2019

M/S CLOUDTAIL INDIA PVT. LTD & ANR. Petitioners

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Chandra Prakash, Advocate for
DGAP and NAA.

\$~36

+ W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD.

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Mr. Anurag Ahluwalia, CGSC.

\$~37

+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Sr. Adv. with
Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs..

versus



UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr. Asheesh Jain, CGSC with Mr.
Adarsh Kr. Gupta Advocate
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~38

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs..

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr. Ravi Chawla with Mr. Avi Kalra
and Mr. Avneesh Upadhyay,
Advocates for R-2 & 3

\$~39

+ W.P.(C) 7910/2019 & CM No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal



Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Sushil Kumar Pandey, SPC Mr.Rahul Mourya, Adv. For UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~40

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi and Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Gyanendra Singh, SC for NAA.

\$~41

+ W.P.(C) 8078/2019

M/S SATYA ENTERPRISES

..... Petitioner

Through: Mr.Sumit K Batra, Mr.Manish Khurana, Mr.Kunal Yograj Verma, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Sushil Kumar Pandey, SPC, Mr.Rahul Mourya, Adv. For UOI. Mr.Satyakam Advocate for R-4 GNCTD.

Mr.Ashish Verma and Mr.Debopriyo Moulik, Advs. for the respondents.

\$~42

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

..... Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Mr.K. Gurumurthy, Advs.



versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Farman Ali, SPC, Mr. Athar Raza
Farooquei, Adv. for UOI.

\$~43

+ W.P.(C) 9248/2019
SINGNATURE BUILDERS PVT LTD Petitioner
Through: Mr. Puneet Agrawal, Ms. Hemlata
Rawat and Ms. Purvi Sinha, Adv.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Kavindra Gill, GP for UOI.
Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Adv. for NAA.

\$~44

+ W.P.(C) 11253/2019 & CM No. 46337/2019
LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner
Through: Mr. Tarun Gulati, Sr. Adv. with
Mr. Sparsh Bhargava, Mr. Vinayak
Mathur Advocates

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Adv. for NAA.
Mr. Rajesh Kumar, Adv. for UOI.

\$~45

+ W.P.(C) 12355/2019
PARAMOUNT, PROPBUILD PVT. LTD. Petitioner
Through: Mr. Giriraj Subramaniam, Adv.

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Ruchir Mishra and Mr. Mukesh
Kumar Tiwari Advocates for UOI



Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~46

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner
Through: Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Vikram Jetly CGSC for UOI.
Mr. Chandra Prakash, Advocate for
DGAP and NAA.

\$~47

+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. Petitioner
Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Vikram Jetly CGSC for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.



\$~48

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Kritiman Singh, CGSC, Mr.Waize
Ali Noor, Ms.Srirupa Nag, Mr.Taha
Yasin, Advs. for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~49

+ W.P.(C) 1171/2020

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. S. Ganesh, Senior Advocate, Mr.
U. A Rana and Mr. Himanshu Mehta
Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~50

+ W.P.(C) 1406/2020 & CM No.4879/2020

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Through: Mr.Prakash Kumar and Ms. Rashmi
Singh,Advs.



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rajesh Kumar, Adv. for UOI.
Ms.Sonia Sharma, Adv. for R2 & 3.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv for
R-4 & 5

\$~51

+

W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC for UOI
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

\$~52

+

W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD

..... Petitioner

Through:

Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rajesh Kumar, Adv. for UOI.
Mr. Aman Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing



Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4

\$~53

+ W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD

..... Petitioner

Through: Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Rajesh Kumar, Adv. for UOI.
Mr. Mr.Samir Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

\$~54

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Aman Malik, Adv. for NAA.

\$~55

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD,

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~56

+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD.

..... Petitioner

Through: Mr. Prateek Bansal, Mr. Vineet Nagla, Mr. Anand Landge, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. B.N.P. Pathak, SGSC for UOI. Mr. Samir Malik, Advocate for NAA.

\$~57

+ W.P.(C) 3737/2020

PHIILIPS INDIA LIMITED.

..... Petitioner

Through: Mr.Shashank Shekhar, Mr.Tushar Joshi, Mr.Vishal Gourav, Advs

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vipul Agrawal, Advocate for R-2&3.
Ms. Mansie jain, advocate for R-8
Mr.Samir Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to R-7.
Ms. Mansie Jain, Adv for R-8.

\$~58

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR

..... Petitioners

Through: Mr. Kamal Sawhney with Mr. Sparsh



Bhargava, Mr. Vinayak Mathur,
Ankit Sachdeva, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~59

+

W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Mr.Rajeev K Panday, ASG,
Mr.Rajeev M. Roy, Adv. for State of
Haryana

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5 to 7.

\$~60

+

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr.Alok Yadav, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC, Mr. Adarsh
Kr. Gupta, Adv. for UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.



Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

\$~61

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Sr. Adv. With Mr. R. Jawahar. Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs..

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~62

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD Petitioner

Through: Mr.V.Lakshmikumaran, Mr.B.L.Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Agrim Arora, Mr.Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Adv. for R-2 & 3. Ms. Prity Kumari and M. Rambabu, Advs.

\$~63

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr.S.Ganesh, Sr. Adv. with Mr.Priyadarshi Manish, Ms Anjali J Manish, Ms Kinjal Shrivastava, Advs.

versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.

\$~64

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Senior Adv. with Mr. Kumar Visalaksh, Mr. Udit Jain, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

\$~65

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Adv. .

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.
Mr. Ravi Chawla with Mr. Avi Kalra and Mr. Avneesh Upadhyay, Advocates for R-2 & 3

\$~66

+ W.P.(C) 4824/2020 & CM No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.

Mr. Rony O. John, Mr. Piyush Swami and Mr. Arshdeep Singh, Advs. for R-2 and 3.

\$~67

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. B. L. Narasimhan, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Mr. Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA.

Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

\$~68

+ W.P.(C) 5347/2020 & CM No. 23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through:

Mr. Monish Panda, Mr. Mrinal Bharat Ram, Mr. Prabjot Hora, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, SG with Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA.



Mr.Bhagvan Swarup Shukla,
SGSC,Mr. Sarvan Kumar, adv for
UOI

\$~69

+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC for UOI.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2,5 to 7.

\$~70

+ W.P.(C) 5979/2020 & CM No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Mr. Parangat Pandey, Advocate for
R-3.

\$~71

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES

..... Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vivek Goyal, CGSC for UOI/R-1



\$~72

+ W.P.(C) 7412/2020 & CM No.24800/2020
SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
Through: Mr.Tushar Jarwal, Mr. Rahul Sateja
Mr. Deepak Thackur, Mr. Anurag
Soan, Ms. Vrinda Bagaria, Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Tushar Mehta, SG with Mr. Zoheb
Hossain, Sr. SC and Ms. Tulika Gupta,
Advs. for NAA.
Mr. Farman Ali, SPC, Mr. Athar Raza
Farooquei, Adv. for UOI.

\$~73

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner
Through: Mr. V. Lakshmikumaran,
Mr. B. L. Narasimhan, Mr. Charanya
Lakshmikumaran, Mr. Karan Sachdev,
Mr. Agrim Arora, Mr. Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS. Respondents
Through: Ms. Aakanksha Kaul, Mr. Manek
Singh, Advs. for NAA
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

\$~74

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT. LTD. Petitioner
Through: Mr. Kumar Visalaksh, Mr. Udit Jain,
Advocates



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.
Mr. Vipul Agrawal, Advocate for R-2&3.

\$~75

+ W.P.(C) 8751/2020 & CM No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Ms. Hemlata Rawat and Ms. Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Harish Vaidyanathan Shankar CGSC, Ms. S. Bushra Kazim, Adv. & Ms. Manpreet Kaur Bhasin, GP for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.

\$~76

+ W.P.(C) 9146/2020 & CM No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Mr. B. L. Narasimhan, Mr. Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Agrim Arora, Mr. Avisha Khatri, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ashwini Chawla, Adv. for R-2 & 3



\$~77

+ W.P.(C) 9931/2020 & CM Nos.31620-21/2020

M/S NIRALA PROJECT PVT LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Advocate for UOI.
Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Ms. Neha Malik, Adv. for R-3 & 4

\$~78

+ W.P.(C) 9934/2020 & CM Nos.31623-24/2020

M/S S3 BUILDWELL LLP

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Advocate for UOI.
Mr.Zoheb Hossain, Sr. SC with
Mr.Vipul Agrawal, Mr.Parth Semwal,
Jr.SC for R-2 & 3

\$~79

+ W.P.(C) 9935/2020 & CM Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek



Singh, Advocate for UOI.
Mr.Zoheb Hossain, Sr. SC with
Mr.Vipul Agrawal, Mr.Parth Semwal,
Jr.SC for R-2 & 3

\$~80

+ W.P.(C) 10901/2020 & CM Nos.34162-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner
Through: Mr.Rajat Bose, Mr.Atulya Kishore
and Mr.Oshank Mittal, Ms.Neeladri
C, Advs.
versus

UNION OF INDIA, THROUGH: ITS SECRETARY & ORS.
..... Respondents
Through: Ms.Nidhi Raman, CGSC, Mr.Zubin
Singh Adv. for R-1.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~81

+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020

M/S EMAAR MGF LAND LTD Petitioner
Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.
Ms.Neha Malik, Adv. for DGAP.



\$~82

+ W.P.(C) 990/2021

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish
Rastogi, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

Mr. Asheesh Jain, CGSC, Mr. Adarsh
Kr. Gupta, Adv. for UOI

\$~83

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.



\$~84

+ W.P.(C) 1357/2021
M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr.Rohan Shah, Mr. Mihir
Deshmukh, Ms. Megha, Mr.Jay
Gandhi and Mr. Rajat Mittal,Advs.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev P Bhardwaj,CGSC with
Ms.Anubha Bhardwaj,Adv for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~85

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Mr. S. Mahesh
Sahasranaman, Mr. SriSabari Rajan,
Ms. Geetanjali Murti & Mr. Kumar
Harshvardhan, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~86

+ W.P.(C) 1593/2021 & CM No.4529/2021
RAYMOND CONSUMER CARE LTD.

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Pradeep Kumar Sharma, Adv.for
UOI.

Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~87

+ W.P.(C) 1765/2021

M/S LE REVE

..... Petitioner

Through:

Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rishabh Sahu, Adv. for UOI.
Mr.Ashwini Chawla, Adv. for R-2 &
3

\$~88

+ W.P.(C) 1766/2021
NEEVA FOODS PVT. LTD

..... Petitioner

Through:

Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Aditya Dewan, Adv. for R-2 & 3

\$~89

+ W.P.(C) 1852/2021 & CM No.5359/2021
M/S SUBWAY SYSTEMS INDIA PVT LTD

..... Petitioner

Through:

Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satya Ranjan Swain, CGSC,
Mr.Kautilya Birat, Adv. for R-1.



Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~90

+ W.P.(C) 1951/2021 & CM Nos.5705-06/2021
M/S SUB WEST RESTAURANTS LLP Petitioner
Through: Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Ms.Sunieta Ojha,Adv. for R-1.
Mr.Aditya Dewan, Adv. for R-3
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

\$~91

+ W.P.(C) 2440/2021
BONNE SANTE Petitioner
Through: Mr.Nikhil Gupta, Adv.
versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Pradeep Kumar Sharma, Adv.for
UOI.
Mr.Rony O. John, Mr.Piyush Swami
and Mr.Arshdeep Singh, Advs. for R-
2 and 3.

\$~92

+ W.P.(C) 2897/2021 & CM No.8726/2021
ITC LIMITED & ANR. Petitioners
Through: Mr. Ajay Aggarwal, Advocate
versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~93

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC
and Kushagra Kumar, Adv for R-1.
Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

\$~94

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Vivek Goyal, CGSC for UOI/R-1.



Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.

\$~95

+ W.P.(C) 3508/2021 & CM Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Mr.Tarun Gulati, Sr Adv with Ms.Ruby Singh Ahuja, Mr.Vishal Gehrana, Ms.Kritika Sachdeva, Mr.Navandeep Matta, Ms.Tuhina, Adv, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vinod Diwakar, CGSC for UOI. Mr.Tushar Mehta, SG with Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Adv. for NAA.

\$~96

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI. Mr. Yunus Malik, Adv. for NAA.

\$~97

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain, Adv.

versus



UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~98

+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner
Through: Mr.Abhishek A Rastogi and
Mr.Pratyushprava Saha, Advs.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.

\$~99

+ W.P.(C) 4954/2021 & CM No.15205/2021

M/S KRISHNA TRADING COMPANY

..... Petitioner
Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Tushar Mehta, SG with Mr.Zoheb
Hossain, Sr. SC and Ms.Tulika Gupta,
Advs. for NAA.



CORAM:
HON'BLE MR. JUSTICE MANMOHAN
HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

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23.09.2021

Mr. P. Chidambaram, learned senior counsel, has concluded his arguments.

List for further arguments on 8th November, 2021 at the end of the Board.

Since final arguments have commenced in the present batch of matters, interim arrangements made by this Court, if any, shall continue till the disposal of the writ petitions. Accordingly, pending applications stand disposed of.

MANMOHAN, J

NAVIN CHAWLA, J

SEPTEMBER 23, 2021/rv